IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 118
(IB)-279/ND/2020

IN THE MATTER OF:

M/s Ashtech Buildpro India Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Delhi BuildtechPvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 12.02.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent : Mr. Abhishek Grover, Adv.

ORDER

As recorded in the order dated 19th January 2021, one week time was given to file rejoinder. On 09.12.2020, the same was granted. Learned Counsel for the Corporate Debtor states that they have not received the copy of rejoinder nor any payment of cost. Right to file rejoinder closed.

List for hearing on 08.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Vaishali